

List of the Candidates who have applied against the posts of ADJs (Direct Recruitment) in response to the Advertisement Notice No.HHC/GAZ/14-48/74-XII-, dated 18.11.2017 till last date i.e. 10.12.2017 and found NOT ELIGIBLE owing to the reasons/grounds mentioned in the 'Remarks' Column.

Sl. No.	Appl. Sl. No.	Name of the Candidate	Catg.	Remarks
1	14	Ramesh Khandu Mane	OBC	The candidate as per his bonafied certificate is not domicile of H.P. State hence his candidature is Not Eligible under the reserved category, which the applicant is claiming for since his category is not recognised by the Govt. of H.P., as required by the Advt. Notice, dated 18.11.2017 at its point no.13.
2	78	Jagdeyal Negi	ST	1. Overage; 2.The candidate as per the Experience Certificate is also not a practising advocate as of date., hence In-eligible . Moreover, Departmental enquiry is also pending against the candidate in a criminal case.
3	79	Nitin Shivram Chaudhari	OBC	The candidate as per his bonafied certificate is not domicile of H.P. State hence his candidature is Not Eligible under the reserved category, which the applicant is claiming for since his category is not recognised by the Govt. of H.P., as required by the Advt. Notice, dated 18.11.2017 at its point no.13.
4	91	Girdhari Lal	SC	1. Overage 2. The candidate as per his bonafied certificate is not domicile of H.P. State hence his candidature is Not Eligible under the reserved category, which the applicant is claiming for since his category is not recognised by the Govt. of H.P., as required by the Advt. Notice, dated 18.11.2017 at its point no.13.
